

-DIVISION BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1632(KB)2018  
IA(I.B.C)/1454(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>STRESSED ASSETS STABILIZATION FUND VS EASTERN SUGAR &amp; INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Avishek Das, Adv. ] For the CoC  
Mr. Saubhik Dey, Adv. ]

**ORDER**

1. Learned Counsel for the CoC present.
2. List C.P. (IB)/1632(KB)2018 along with all applications on **21<sup>st</sup> August, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**